

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3358 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 23 September, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/2497 Dated 08.09.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 08.09.2020, has been granted.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/3359/A, dated 23.9.2020
Copy to:

1. The Project Manager, Gauhati High Court.

23/9/2020
REGISTRAR (VIGILANCE)

Rajan